

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/8568/A.

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Lobsang Tenzin,
Registrar,
Gauhati High Court,
Itanagar Permanent Bench

Dated Guwahati, 17th October, 2023.

Sub:- Station Leave permission.

Ref:- No. HC(IB)-VIG/01/2023 dated 13.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from 23.10.2023 to 05.11.2023**. Further, the Joint Registrar, Itanagar Permanent Bench will look after the works of the Registrar in addition to his normal duties from 23.10.2023 to 25.10.2023 and Shri Kago Apey, Assistant Registrar (Admn.) will be looking after the works of the Registrar in addition to his normal duties from 26.10.2023 to 05.11.2023 in your absence.

Yours faithfully,

sd/-
REGISTRAR (VIGILANCE)

Memo NO. HC. VII-21/2008(Pt.)/8569-8570/A, dated 17.10.2023

Copy to:

1. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench.
- ✓ 2. The Project Manager, Gauhati High Court.

17/10/23
REGISTRAR (VIGILANCE)
SR